

Properties possessed by SASB

1619. SHRI TARUN VIJAY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is Government's stand on Shri Amarnath Shrine Board (SASB) having possession of properties belonging to it before 1990s;

(b) how many such properties exist and who are their present owners;

(c) what is the number of hostels and guest houses on the yatra route and who are in their possession; and

(d) whether Government plans to involve Hindu religious organizations in registration and overall conduct of yatra in a similar way as it involves State Haj Committee for Haj yatra?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (d) Shri Amarnathji Shrine Board (SASB) was constituted in the year 2001 through the Jammu and Kashmir Shri Amarnathji Shrine Act, 2000. The issue of possession of properties and arrangements for yatris etc. comes within the ambit of the State Government of Jammu and Kashmir and SASB. The Central Government does not maintain any record in this regard.

J-e-M setting up new base in Pakistan's Punjab province to operate against India

1620. SHRI NANDI YELLAIAH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether outlawed terror group Jaish-e-Mohammed (J-e-M) linked to 2001 attack on the Indian Parliament and the beheading of U.S. Journalist Daniel Pearl, is setting up a large new base just outside Bahawalpur town in Pakistan's Punjab province with anti-India inscriptions on its walls;

(b) if so, whether Pakistani authorities have turned a blind eye to the 6.2 acre base, located in the South of Punjab province, even though it is believed to serve as a radical madarsa or some kind of training camp; and

(c) what are the various steps taken by Government to neutralize the contemplated actions of the said terrorists groups operating against India?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) Yes. Jaish-e-Mohammad (JeM) has acquired a 4.5-acre compound outside the city of Bahawalpur (Punjab, Pakistan) in addition to the madrassa named Usman-o-Ali inside the city of Bahawalpur.

(b) Though the local authorities in Pakistan acknowledge that JeM has spread out of the city, they State that the new acquisition is a cattle farm to supply milk to the Jaish seminaries.

JeM militants openly operate two imposing boarding schools in Bahawalpur viz. Darul-uloom Madina school and Usman-o-Ali school.

(c) The Government has been, on a continuing basis, reviewing the security arrangements in the light of the merging challenges, and a number of important decisions and measures have been taken. These measures, *inter-alia* include augmenting the strength of Central Para Military Forces, amendment of the CISF Act to enable deployment of CISF in joint venture of private industrial undertakings; establishment of NSG hubs at Chennai, Kolkata, Hyderabad and Mumbai empowerment of DG, NSG to requisition aircraft for movement of NSG personnel in the event of any emergency; strengthening and re-organizing of Multi-Agency Centre to enable it to function on 24x7 basis for real time collation and sharing of intelligence with other intelligence and security agencies; tighter immigration control, effective border management through border fencing, flood lighting, deployment of surveillance equipment and coastal security. The Unlawful Activities (Prevention) Act, 1967 has been amended and notified in 2008 to strengthen the punitive measures to combat under the National Investigation Agency has been constituted under the National Investigation Agency Act, 2008 to investigate and prosecute offences under the Acts specified in the Schedule. As a part of steps to counter terrorist threats, the National Intelligence Grid (NATGRID) has been created.

Marine Police Academy for Kerala

1621. DR. T.N. SEEMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government of Kerala has requested for sanctioning a Marine Police Academy for Kerala; and

(b) whether Government will sanction the same?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) Yes.

(b) The suggestion to set up National Marine Police Training Institute is under examination in the Government of India.

Rescued child workers forcibly taken away from South Delhi

1622. SHRI BALWINDER SINGH BHUNDER: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Delhi Police recently liberated over fifty boys below 14 years of age, illegally employed in the Zari industry in South Delhi area of the National Capital;

(b) whether it is also a fact that the rescued child workers were forcibly taken away by a mob led by political workers of the area;

(c) if so, the specific details of the case and whether Delhi Police has lodged a criminal cases against their involvement;